

Refnce :- Hon'ble High Court letter No. JOTI/2116/558/2018, dt. 24<sup>th</sup> September, 2018.

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## OFFICE ORDER

The undersigned, Shri.P.R.Kadam, District Judge-1 & Additional Sessions Judge, Sindhudurg, Smt.V.A.Patravale, Chief Judicial Magistrate & Civil Judge (S.D.), Sindhudurg, Shri.A.R.Ubale, Secretary, District Legal Services Authority, Sindhudurg, Shri.K.C.Rajput, Civil Judge (J.D.) & J.M.F.C., Kudal, Shri.M.S.Budhwant, Civil Judge (J.D.) & J.M.F.C., Sawantwadi, Smt. R.R.Kale, Civil Judge (J.D.) & J.M.F.C., Malvan, Shri.G.S.Mane, Civil Judge (J.D.) & J.M.F.C., Deogad, Shri.S.A.Jamadar, Civil Judge (J.D.) & J.M.F.C., Kankavli, Shri.S.B.Patil, Civil Judge (J.D.) & J.M.F.C., Dodamarg and Shri.V.D.Patil, Civil Judge (J.D.) & J.M.F.C., Vengurla have been nominated to attend the 'Regional Conference' on the subject "Mediation : Capacity Building, Issues and Challenges", to be held on 13<sup>th</sup> October, 2018 at Alpa Bachat Bhavan, Pune, vide letter referred above. All the above Judicial Officers are allowed to leave headquarters from 12/10/2018 A.O.H.

Hence, during the absence period of the undersigned and above Judicial Officers, the charge of the abovesaid Judicial Officers alongwith undersigned shall remain with Smt. S. H. Panhale, Jt.Civil Judge (J.D.) & J.M.F.C., Sawantwadi from 12/10/2018 A.O.H. to 15/10/2018 B.O.H..

Smt.S. H. Panhale , Jt.Civil Judge (J.D.) & J.M.F.C., Sawantwadi is hereby empowered under Section 36 of the Civil Courts Act (Act XIV of 1869) and to perform the duties enumerated therein and under Section 10 (3) of the Code of Cr.P.C., 1973 (Act 2 of 1974) to dispose off urgent applications that may be made to the Court of the Principal District and Sessions Judge, Sindhudurg and the Court of the District Judge-1 and Additional Sessions Judge, Sindhudurg during the period stated above.

Inform concerned accordingly.

District Court, Sindhudurg  
Date :- 03/10/2018.



(S.D. Jagmalani)  
Principal District & Sessions Judge,  
Sindhudurg.

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Out.No.Admn./2714 / 2018  
District Court, Sindhudurg.  
Date :- 03/10/2018.

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Copy forwarded with respect to :-

- 1) The District Judge-1 & Addl. Sessions Judge, Sindhudurg.
- 2) The Chief Judicial Magistrate, Sindhudurg.
- 3) The Civil Judge (S. D.), Sindhudurg.
- 4) The Secretary, District Legal Services Authority, Sindhudurg.
- 5) The Civil Judge (J.D.) & J.M.F.C., Kankavli, Sawantwadi, Deogad, Kudal, Dodamarg, Vengurla, Malvan.
- 6) The Jt. Civil Judge (J.D.) & J.M.F.C., Sawantwadi.
- 7) The Court Manager, District Court, Sindhudurg.
- 8) The District Government Pleader, Sindhudurg.

Copy to Supdt. (Judl.), Asstt. Supdt. (Judl.)/(C. & F.)/(Record), D.S.A., District Court, Sindhudurg, for information.

**By Order**

*Sunit*  
D.C. Registrar  
District and Sessions Court  
Sindhudurg. Ors